

**GOVERNMENT OF MEGHALAYA  
LAW (B) DEPARTMENT**

**NOTIFICATION**

Dated Shillong, the 17<sup>th</sup> September, 2019

**NO. LJ (B) 4/2018/121** - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, 2019-20 for 26-Shella (ST) Assembly Constituency.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri K.B. Makdoh, Executive Engineer, PWD (Roads) Sohra Division, Sohra	<b>Sub-Divisional Officer (Civil) Sohra.</b>	<b>Sub-Divisional Officer (Civil) Sohra.</b>
2.	Shri B.K. Mawthoh, SDO (AH & Vety), Sohra Sub-Division, Sohra.	-do-	-do-
3.	Shri T. Kharrubon, Executive Engineer, PHE, Sohra Division, Sohra	-do-	-do-

*sd/ -*  
**(L.K. Swett),**  
Under Secretary to the Govt. of Meghalaya,  
Law (B) Department.  
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MEMO.NO. LJ (B) 4/2018/121 - A,  
Copy to:-

Dated Shillong, the 17<sup>th</sup> September, 2019

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Sub-Divisional Officer (Civil) Sohra with reference to the letter No. SSD/EL.101/Appt/2019/4, Dt. 13<sup>th</sup> September, 2019 and to request you to circulate to all Officers concerned.
4. Personnel A.R (A) Department.
5. Election Department.
- ✓ 6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

**By Order etc.,**



Under Secretary to the Govt. of Meghalaya  
Law (B) Department.

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